

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.128 of 2011

Dated : 12th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Lanco Kondapalli Power Limited **...Appellant (s)**

Versus

**Andhra Pradesh Power Co-ordination
Committee & Ors.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Krishnan Venugopal, Sr. Adv.

Counsel for the Respondent(s): Mr. P. Shiva Rao
Ms. Surbhi Sharma
Mr. K.V. Mohan &
Mr. Balakrishnan for APERC

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Ms. Surbhi Sharma for R.2 – 6
Mr. K.V. Mohan &
Mr. Balakrishnan for APERC

ORDER

We have heard the Learned Counsel for both the parties.

Judgment is Reserved.

The learned counsel for both the parties are given liberty to file additional written submissions by 16.04.12.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm